

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

STARRED QUESTION NO:310
ANSWERED ON:26.04.2012
SURVEY UNDER NIRMAL GRAM PURASKAR
Singh Shri Pradeep Kumar

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of expenditures incurred on account of payments to the agencies hired for the survey work in connection with Nirmal Gram Puraskar (NGP) for 2010 & 2011, State-wise;
- (b) whether some of the States including Bihar raised objections on the findings of these surveys:
- (c) if so, the details thereof; and
- (d) the action taken by the Government on the matter, State-wise?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in the reply to parts (a) to (d) of the Lok Sabha Starred Question No. 310 admitted for reply on 26.4.2012

(a) The total fee for the survey agencies for the survey work in connection with Nirmal Gram Puraskar (NGP) for the years 2010 & 2011, State-wise is at Annexure.

(b) to (d) Response from the States on the findings as per the survey reports is inbuilt into the process of selection of Nirmal Gram Puraskar to have transparency, accountability and involvement of States in the process of selection of awarded Panchayati Raj Institutions (PRIs). Accordingly, the responses received from all the States, including Bihar, were considered by the Ministry in finalization of awarded PRIs.